

THE MINISTER OF TOURISM AND CIVIL AVIATION AND LABOUR (SHRI J. B. PATNAIK):

(a) & (b) Indian Airlines does not operate any air service to the Capitals of the following states:—

State	Capital
Himachal	Simla
Sikkim	Gangtok
Meghalaya	Shillong
Nagaland	Kohima.

The Capitals of the following States which are airlinked have no direct flight to and from Delhi:—

Kerala	Trivandrum
Manipura	Imphal
Tripura	Agartala

They are however connected to Delhi by same day by connecting services as explained below:—

Trivandrum to Delhi via Bombay  
IC-168/185 (Arr. IC 168 1200/Dep.  
IC-485 1445 hours)

Imphal to Delhi via Calcutta  
IC-218/410 (Arrival IC-218 1200/  
Dep. IC-410 1235 hours).

Agartala to Delhi via Calcutta IC-  
236/402 (Arrival IC-236 1340/  
Dep. IC-402 2020 hours).

Taking into account the present level of traffic demand and the aircraft resources, Indian Airlines has no plans to introduce direct flights to Delhi from the above State Headquarters.

(c) No, Sir.

Contracts entered into by S.C.P.C. and Chloramphenicol

2103. SHRI CHANDERDEO PRASAD VERMA:

Will the Minister of COMMERCE AND CIVIL SUPPLIES be pleased to state:

(a) the number of contracts entered into by the State Chemical and Pharmaceutical Corporation of India Ltd., a subsidiary of State Trading Corporation, for L-Base and Chloramphenicol during the last three years;

(b) whether an increased price has been paid every time; and

(c) if so, the reasons thereof?

THE MINISTER OF COMMERCE

AND CIVIL SUPPLIES & STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) During the last three years namely 1977-78, 1978-79 and 1979-80 CPC had entered into 10 contracts for L-Base and 8 contracts for Chloramphenicol Powder.

(b) No, Sir.

(c) Does not apply.

#### Foreign Debt

2104. SHRI A. NEELALOHITHA DASAN:

Will the Minister of FINANCE be pleased to state:

(a) what was the total indebtedness of India, as on 1st January, 1980; and

(b) what was the break up of such indebtedness to U.S.A., U.S.S.R., U.K., Japan, France, Federal Republic of Germany and other countries?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): (a) The total external indebtedness of India as on 1st January, 1980 was Rs. 12,339.31 crores.

(b) A statement is attached giving break up of such indebtedness by countries and institutions.

#### Statement

Break-up of External Debt of India by countries and by institutions as on 1st January 1980

(Rs. crores)

Country/Institution	Debt Outstanding
1. U.S.A. . . . .	2640.92
2. U.S.S.R. . . . .	179.00
3. U.K. . . . .	890.15
4. Japan . . . . .	726.78
5. France . . . . .	328.06
6. F.R.G. . . . .	1508.62
7. Austria . . . . .	28.95
8. Belgium . . . . .	65.81